

**IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III**

C.P-29/2008

IN THE MATTER OF:

M/s. C.L. PrecisionTools & Foundry (P) Ltd

.. PETITIONER

SECTION :

Under Section 397/398

Order delivered on 05.9.2017

Coram :

**R. VARADHARAJAN,
Hon'ble Member (Judicial)**

**For the Petitioner/Applicant : Mr. Arun Saxena, Advocate
Ms. Nalini, Advocate**

For the Respondents : -

ORDER

Learned Counsel for the parties are present.

At the request of the parties, the matter is adjourned to 26.9.2017.

**Sd/-
(R. VARADHARAJAN)
MEMBER (JUDICIAL)**

Surjit
05.9.2017